

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.**  
**CA. NO. 16/66/12**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017**

**NAME OF THE COMPANY: M/s. Tianjin Tianshi India P Ltd.**

**SECTION OF THE COMPANIES ACT: 621A**

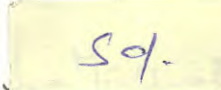
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** None

**ORDER**

Notices issued to the applicant have been returned back un-served with the report that the premise was found locked.

As none is present, this application is dismissed in default.

  
**(Ina Malhotra)**  
**Member Judicial**